

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 8 of 2013 &**  
**I.A. No. 23 of 2013**

**Dated : 23<sup>rd</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**  
**M/s. NILE Ltd.**

**... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory**  
**Commission & Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Challa Gunaranjan**

**ORDER**

Admit. Issue notice to the Respondents returnable on 11.02.2013.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

As agreed by the learned counsel for the parties, post the matter  
before the Chennai Circuit Bench on **11.02.2013**. In the meantime,  
reply be filed by the Respondents after serving copy on the other side.

**I.A. No. 23 of 2013**  
*(Appl. for stay)*

During the pendency of the Appeal, the operation of the impugned  
Order is stayed.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/sm**